NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/74/(IB)/2018

NAME OF THE PETITIONER(S)

: RPN ENGINEERS CHENNAI PVT LTD

NAME OF THE RESPONDENT(S)

: SOUTHERN STRUCTURALS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAUFEN KUNAL

PETITIONER PHONEN K

K. MEYYAMATHAN RESPONDENT

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the Corporate Debtor is willing to settle the outstanding debt and prayed for time. At request, time is enlarged with the direction to file schedule for payment and to bring one DD in order to show bona-fide. Put up on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)